## **INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR <u>02-MAY-2025 (FRIDAY)</u>

## BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS  Court Room 1  Google meeting ID: ron-rrqo-ant Time: 10:30 AM											
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author			
1	МА	26	KOL	2025	2012- 2013	[A] M/S. LINTON CONSULTANTS PVT. LTD.	SMC	GM/JM			

## BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

STAY APPLICATIONS  Court Room 1  Google meeting ID: ron-rrqo-ant Time: 10:30 AM								
Srl	Appeal Number			er	Assmt. Year	Assessee	Bench	Remarks
1	SA	21	KOL	2024	AY 2021- 22	[A] M/S TDK INDIA PRIVATE LIMITED	С	

Assistant Registrar 01-May-2025